## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3279 ANSWERED ON:12.12.2014 NO DUES CERTIFICATE BY BANKS Kateel Shri Nalin Kumar

## Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India (RBI) has advised/directed the public sector banks to dispense with the requirement of `No Dues Certificate` for loans upto Rs. 50,000 to the small and marginal farmers;
- (b) if so, the details thereof;
- (c) whether the RBI/Government has received complaints against any bank for non- compliance of the said direction during the recent past;
- (d) if so, the details thereof during the last three years and the current year along with the action taken thereon, bank-wise; and
- (e) the steps taken by the Government/RBI in this regard?

## **Answer**

The Minister of State in the Ministry of Finance (Shri Jayant Sinha)

- (a) & (b): Reserve Bank of India (RBI) have advised Scheduled Commercial Banks (including Regional Rural Banks) to dispense with the requirement of 'no dues' certificate for small loans upto Rs.50,000 to small and marginal farmers, share-croppers, etc. and, instead, obtain self-declaration from the borrowers.
- (c): No, Sir.
- (d) & (e): Does not arise.